

IN THE HIGH COURT OF BOMBAY AT GOA**STAMP NUMBER (MAIN) NO.1392-2020**

Gurunath Gopalkrishna Naik

... Petitioner

Versus

The Superintendent of Police,
ACB/Vigilance Dept. & Anr.

... Respondents

Shri Rohan Desai, Advocate for the Petitioner.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4 January 2021****P.C. :**

The petitioner's counsel seeks time to file rejoinder.

2. Post the matter on 11.01.2021.

DAMA SESHADRI NAIDU, J.

NH